

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0014708/2023	SRIDHAR PANCHABIHAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 A.D.J.,KUCHINDA(Sambalpur) TR/0000006/2023
2	BLAPL/0014709/2023	MALA DAKPASKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /27 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000064/2023
3	BLAPL/0014710/2023	KANESWAR PATEL VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARAMGARH /146 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi) CT/0000352/2023
4	BLAPL/0014711/2023	BIRENDRA SUNA @ BIPINI SUNA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	MUDANPUR RAMPUR /145 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000187/2023
5	BLAPL/0014712/2023	KISHORE MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /124 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati ) Spl/0000093/2023
6	BLAPL/0014713/2023	SANTOSH MOHURI @ SANTOSH MOHANTY @ HADIBANDY VS STATE OF ODISHA	BRANDY VANEE DASMOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFENCE /45 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000932/2023
7	BLAPL/0014714/2023	NILA @ NILAMANI MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /121 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000506/2022
8	BLAPL/0014715/2023	BABU LENKA @ SANGRAM KESHARI PRADHAN VS STATE OF ODISHA	GOURAV MOHANTY VS	LAXMISAGAR P.S. /439 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000579/2023
9	BLAPL/0014716/2023	JASIM MONDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000012/2023
10	BLAPL/0014717/2023	ANKIT GHOSH VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BANHARPALI /206 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda ) CT/0002185/2023
11	BLAPL/0014718/2023	RAJ NISHAD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUNIGUDA /106 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000068/2023

## ORISSA HIGH COURT

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12	BLAPL/0014719/2023	MAHESH PARAJA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	JEYPORE MAHILA /134 /2022 AD-HOC A.D.J. (FTSC), JEYPORE(Koraput) CT/0000111/2023
13	BLAPL/0014720/2023	ACHUTA MAHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH RURAL /196 /2023 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000051/2023
14	BLAPL/0014721/2023	RAMKRUSHNA NAIK @ BABUN VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PUINTALA /30 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000076/2023
15	BLAPL/0014722/2023	RAJESH ANTHONY @ DAVID VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /230 /2023 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000023/2023
16	BLAPL/0014723/2023	BALIKA @ CHANDRAKANTI BUDEK VS STATE OF ODISHA	JAYADEBA BEHERA VS	DUNGURIPALI /195 /2023 GRAM NYAYADHISH, DUNGURIPALI(Sonepur ) GR/0000188/2023
17	BLAPL/0014724/2023	MUKUNDA HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	M.V.79 /69 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000102/2022
18	BLAPL/0014725/2023	TRILOCHAN SETHI VS STATE OF ODISHA	SRINIBAS SAHOO VS	JAJPUR TOWN /125 /2023 A.D.J.,NAYAGARH(Nayagarh ) TR/0000008/2008
19	CMAPL/0000888/2023	M.C.OF KAMBEDA HIGH SCHOOL, KAMBEDA, MALKANGIRI VS STATE OF ODISHA	VS VS	// () //
20	CMAPL/0000889/2023	SUSAMA PATEL VS STATE OF ODISHA	ADV VS	// () //
21	CMAPL/0000890/2023	P. HEMANT KUMAR VS UNION OF INDIA	ADV. VS	// () //
22	CMAPL/0000891/2023	SUDHAKAR BEHERA VS MAHANADI COAL FIELD LTD.	PRADIP KUMAR MALLICK VS	// () //
23	CMP/0001642/2023	SANTOSH RANJAN DALAL	ASHOK KUMAR ROUT	//

## ORISSA HIGH COURT

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		VS	VS	CIVIL JUDGE (SD),2ND COURT,CUTTACK(Cuttack)
24	CMP/0001643/2023	DHURUBA CHARAN PRADHAN MAMATA PANDA	MIHIR KANTA RATH	CS/0000109/2011 //
		VS	VS	DISTRICT & SESSIONS JUDGE,BALASORE(Baleshwar)
25	CMP/0001644/2023	NITYANANDA MISHRA SUDHANSUBALA TRIPATHY	SAROJ KUMAR PADHY	Fao/0000014/2023 //
		VS	VS	JUDGE,FAMILY COURT,BALANGIR(Balangir)
26	CONTC/0010781/2023	OMKAR TRIPATHY MANOJ KUMAR PRADHAN	ADV.	CS/0000025/2022 //
		VS	VS	()
27	CONTC/0010782/2023	SHALINI PANDIT, I.A.S. TAPASWINI NAYAK	ADV.	//
		VS	VS	()
28	CONTC/0010783/2023	SHALINI PANDIT, I.A.S. BASUDEV PRADHAN	MANAS PATI	//
		VS	VS	()
29	CONTC/0010784/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR BICHITRA KUMAR KANHAR	MANAS PATI	//
		VS	VS	()
30	CONTC/0010785/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR BAIDYANATHA MAHANANDIA	MANAS PATI	//
		VS	VS	()
31	CONTC/0010786/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR DAMODAR MISHRA	MANAS PATI	//
		VS	VS	()
32	CONTC/0010787/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR ASHOK KUMAR PRADHAN	MANAS PATI	//
		VS	VS	()
33	CONTC/0010788/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR RAJKISHOR MISHRA	MANAS PATI	//
		VS	VS	()
34	CONTC/0010789/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR KHAGESWAR MEHER	MANAS PATI	//
		VS	VS	()

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35	CONTC/0010790/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR SAROJINI HEMBRAM VS	MANAS PATI VS	// ()
36	CONTC/0010791/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR CHATRUBHUJA SETHI VS	MANAS PATI VS	// ()
37	CONTC/0010792/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR DASARATH SAHU VS	MANAS PATI VS	// ()
38	CONTC/0010793/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR. GUPTESWAR SETHI VS	MANAS PATI VS	// ()
39	CONTC/0010794/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT.,BBSR MAMI PATTNAIK VS	MANAS PATI VS	// ()
40	CONTC/0010795/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR RABINDRANATH SINGH VS	MANAS PATI VS	// ()
41	CONTC/0010796/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR TARANISEN SAHOO VS	MANAS PATI VS	// ()
42	CONTC/0010797/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR BICHITRA KUMAR SAHOO VS	MANAS PATI VS	// ()
43	CONTC/0010798/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., BBSR RAGHUNATH SINGH BABU VS	ADV. VS	// ()
44	CONTC/0010799/2023	ARABINDA AGGARWAL, I.A.S. CHITTARANJAN DAS VS	ADV. VS	// ()
45	CONTC/0010800/2023	ARABINDA AGARWAL, I.A.S. PRATAP CHANDRA MOHANTY VS ASWATHY S., I.A.S.	ADV. VS	// () //

**ORISSA HIGH COURT**

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46	CONTC/0010801/2023	MANGATIA KANDHAPAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
47	CONTC/0010802/2023	KIRTAN JHANKAR VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
48	CONTC/0010803/2023	DHANIA BENIA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
49	CONTC/0010804/2023	HINA SETHI VS SANTI SUDHA PATRA, REGISTRAR, KHALLIKOTE UNITARY UNIVERSITY, BERHAMPUR	ADV. VS	// 0 //
50	CONTC/0010805/2023	RANABIJAYA SAHU VS NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR	ADV. VS	// 0 //
51	CONTC/0010806/2023	PRAKASH CHANDRA BHOI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
52	CONTC/0010807/2023	KESHAB PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
53	CONTC/0010808/2023	KUBER MALIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
54	CONTC/0010809/2023	KSHETRAMOHAN KANDI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
55	CONTC/0010810/2023	DHANESWAR MALLIK VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	// 0 //
56	CONTC/0010811/2023	BIPIN BIHARI ROUT VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	// 0 //
57	CONTC/0010812/2023	RENUBALA MOHANTY	SANJAYA KUMAR DAS	//

## ORISSA HIGH COURT

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		VS	VS	0
		STATE OF ODISHA		//
58	CONTC/0010813/2023	SURESH KUMAR SAHU	DIPTI RANJAN MOHAPATRA	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
59	CONTC/0010814/2023	RABINARAYAN BHOI	ADV.	//
		VS	VS	0
		NARAHARI SETHI, COLLECTOR, CUTTACK		//
60	CONTC/0010815/2023	PADMANAV BISWAL	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
61	CONTC/0010816/2023	PRAMOD KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
62	CONTC/0010817/2023	SHYAMA SUNDARI MOHANTY	ADV.	//
		VS	VS	0
		LINGARAJ PANDA, I.A.S.		//
63	CONTC/0010818/2023	ANIL KUMAR NANDA	ADV.	//
		VS	VS	0
		SALINI PANDIT, I.A.S.		//
64	CONTC/0010819/2023	RAMESH KUMAR DALAI	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
65	CONTC/0010820/2023	KISHORE CHANDRA ROURAY	SAROJ KUMAR BHUYAN	//
		VS	VS	0
		SANKALP SWASTIK SAHOO, TAHASILDAR, BARANGA		//
66	CONTC/0010821/2023	SUSANTA BISOI	ADV.	//
		VS	VS	0
		MANORANJAN MISRA, ENGINEER IN CHIEF (CIVIL), R AND B, ODISHA		//
67	CONTC/0010822/2023	SUDAMA BARIK	AUROBINDA SAHOO	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
68	CONTC/0010823/2023	SWETA KUMAR PADHAN	AUROBINDA SAHOO	//
		VS	VS	0

## ORISSA HIGH COURT

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69	CONTC/0010824/2023	ASWATHY S., I.A.S. SHISHUDEV SAHU VS	AUROBINDA SAHOO VS	// // 0
70	CONTC/0010825/2023	ASWATHY S., I.A.S. RAMESH CHANDRA SAHU VS	AUROBINDA SAHOO VS	// // 0
71	CONTC/0010826/2023	ASWATHY S., I.A.S. TILOTTAMA KHANDAI VS	RAJIB RATH VS	// // 0
72	CONTC/0010827/2023	VIR VIKRAM YADAV, IAS MAKARDHAWAJ BHOI VS	AUROBINDA SAHOO VS	// // 0
73	CONTC/0010828/2023	ASWATHY S., I.A.S. BALARAM SAHU VS	AUROBINDA SAHOO VS	// // 0
74	CONTC/0010829/2023	ASWATHY S., I.A.S. MOTILAL SAHU VS	AUROBINDA SAHOO VS	// // 0
75	CONTC/0010830/2023	ASWATHY S., I.A.S. GIRIDHARI SAHU VS	AUROBINDA SAHOO VS	// // 0
76	CONTC/0010831/2023	ASWATHY S., I.A.S. UMESH CHNADRA PRADHAN VS	AUROBINDA SAHOO VS	// // 0
77	CONTC/0010832/2023	ASWATHY S., I.A.S. DUSMANTA KUMAR SAHU VS	AUROBINDA SAHOO VS	// // 0
78	CONTC/0010833/2023	ASWATHY S., I.A.S. RAMESH CHANDRA PADHAN VS	AUROBINDA SAHOO VS	// // 0
79	CONTC/0010834/2023	ASWATHY S., I.A.S. JIGYANSU SEKHAR BARIK VS UDAY A KAROLE,CHAIRMAN CUM MANAGING DIRECTOR MCL	ADV VS	// // 0 //

**ORISSA HIGH COURT**

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80	CONTC/0010835/2023	TULASI PRASAD SUPAKAR VS ASWATHY S., I.A.S.	AUROBINDA SAHOO VS	// 0 //
81	CONTC/0010836/2023	PRAMOD KUMAR NAYAK VS ASWATHY S., I.A.S.	AUROBINDA SAHOO VS	// 0 //
82	CONTC/0010837/2023	THAYA SAA VS ASWATHY S., I.A.S.	AUROBINDA SAHOO VS	// 0 //
83	CONTC/0010838/2023	MALLI DEI VS ASWATHY S., I.A.S.	AUROBINDA SAHOO VS	// 0 //
84	CONTC/0010839/2023	RABINDRANATH BARIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
85	CONTC/0010840/2023	PARMESHWARI PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
86	CONTC/0010841/2023	UDAYANATH SAHU VS ASWATHY S., I.A.S.	AUROBINDA SAHOO VS	// 0 //
87	CONTC/0010842/2023	PRATAP KUMAR SAMAL VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
88	CONTC/0010843/2023	HARAPRASAD SWAIN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
89	CONTC/0010844/2023	TRILOCHAN BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
90	CONTC/0010845/2023	SABITA PANIGRAHI VS ASWATHY S., I.A.S.	AUROBINDA SAHOO VS	// 0 //
91	CONTC/0010846/2023	UMAKANTA BEHERA	ADV.	//



## ORISSA HIGH COURT

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		VS	VS	0
		CHITHRA ARUMUGAM, I.A.S.		//
92	CONTC/0010847/2023	BAISHNABA NAIK	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
93	CONTC/0010848/2023	JATINDRA SAHU	AUROBINDA SAHOO	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
94	CONTC/0010849/2023	PADMARAM SA	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
95	CONTC/0010850/2023	TARANISEN GARTIA	AUROBINDA SAHOO	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
96	CONTC/0010851/2023	NIKHIL CHANDRA PAIRA	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
97	CONTC/0010852/2023	TANKADHAR HARIJAN	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
98	CONTC/0010853/2023	SEVARCHAN PRADHAN	AUROBINDA SAHOO	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
99	CONTC/0010854/2023	ANANDA CHANDRA BHOI	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
100	CONTC/0010855/2023	SANJAYA KUMAR PANDA	AUROBINDA SAHOO	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
101	CONTC/0010856/2023	MINATI PRAVA MISHRA	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
102	CONTC/0010857/2023	DUSMANTA KUMAR MOHAPATRA	ADV.	//
		VS	VS	0

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103	CONTC/0010858/2023	ASWATHY S., I.A.S. BABULAL PANDIA VS	AUROBINDA SAHOO VS	// // 0
104	CONTC/0010859/2023	ASWATHY S., I.A.S. MANEE BISWAL VS	ADV. VS	// // 0
105	CONTC/0010860/2023	ASWATHY S., I.A.S. MADHUSUDAN SAMAL VS	ADV. VS	// // 0
106	CONTC/0010861/2023	CHITHRA ARUMUGAM, I.A.S. MADHU SUDAN PADHEE VS	AUROBINDA SAHOO VS	// // 0
107	CONTC/0010862/2023	ASWATHY S., I.A.S. NRUSINGH CHARAN BEHERA VS	ADV. VS	// // 0
108	CONTC/0010863/2023	ASWATHY S., I.A.S. SAROJ SAHU VS	AUROBINDA SAHOO VS	// // 0
109	CONTC/0010864/2023	ASWATHY S., I.A.S. CHANDRAKANTA PATI VS	SATYAJIT SAMAL VS	// // 0
110	CONTC/0010865/2023	ASWATHY S., I.A.S. MANOJ KUMAR RAY VS	ADV. VS	// // 0
111	CONTC/0010866/2023	ASWATHY S., I.A.S. DEVENDRA KUMAR PANDA VS	AUROBINDA SAHOO VS	// // 0
112	CONTC/0010867/2023	ASWATHY S., I.A.S. JITENDRA SAHU VS	AUROBINDA SAHOO VS	// // 0
113	CONTC/0010868/2023	ASWATHY S., I.A.S. JADUMANI MAHAPATRA VS	AUROBINDA SAHOO VS	// // 0
		ASWATHY S., I.A.S.		//

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114	CONTC/0010869/2023	RAKSHAPAL PADHAN VS ASWATHY S., I.A.S.	AUROBINDA SAHOO VS	// () //
115	CONTC/0010870/2023	HRUDAYANANDA PRADHAN VS ASWATHY S., I.A.S.	AUROBINDA SAHOO VS	// () //
116	CONTR/0000069/2023	LAXMIPRIYA DAS VS MADKAR SANDEEP SAMPAD, I.P.S.	ADV. VS	/ /0 () //
117	CRLA/0001416/2023	DIGAMBAR MAJHI VS STATE OF ODISHA	RAKESH KUMAR ROURTRAY VS	DHAMNAGAR /9 /2016 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000004/2016
118	CRLA/0001417/2023	M.SOMESH PATRA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	BERHAMPUR SADAR /194 /2017 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000032/2018
119	CRLA/0001418/2023	R.LOKONATH PATRA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	BERHAMPUR SADAR /194 /2017 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000032/2018
120	CRLA/0001419/2023	R.BHASKAR PATRA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	BERHAMPUR SADAR /194 /2017 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000032/2018
121	CRLA/0001420/2023	K.BAIRI PATRA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	BERHAMPUR SADAR /194 /2017 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000032/2018
122	CRLMA/0000531/2023	DR.KARUNAKAR ROUT VS STATE OF ODISHA(VIG.)	ADV. VS	/ /0 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000030/2014
123	CRLMC/0005555/2023	NIKASH@LIKASH KUMAR MALIK VS STATE OF ODISHA	RAJKUMAR SUTAR VS	PATTAMUNDAI RURAL PS /365 /2023 () //
124	CRLMC/0005556/2023	S.RAMESH KUMAR VS DEPUTY COMMISSIONER OF POLICE, BBSR	TAPASWINI SAHU VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000152/2019
125	CRLMC/0005557/2023	JAGAT JIBAN PRASAD	GOURI MOHAN RATH	MANGALA BAG /322 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack)
126	CRLMC/0005558/2023	KAILASH CHANDRA BEHERA	PRAMOD KUMAR MISHRA	GR/0001815/2022
		VS STATE OF ODISHA	VS	BOLANGIR TOWN /275 /2005
127	CRLMC/0005559/2023	BALAI KUMAR SHARMA	LINGARAJ SARANGI	J.M.F.C.(II),BOLANGIR(Balangir)
		VS STATE OF ODISHA	VS	GR/0000697/2005
128	CRLMC/0005560/2023	DR.PRATABIDYA PARIDA	SAROJ KUMAR PADHY	MANCHESWAR P.S. /44 /2018
		VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha )
129	CRLMC/0005561/2023	NILAMANI DALEI	DIPTI RANJAN MOHAPATRA	CT/0000340/2018
		VS STATE OF ODISHA	VS	/ /0
130	CRLMC/0005562/2023	SABYA SACHI PANDA@SARAT	AVIJIT PATNAIK	J.M.F.C.(II),BHUBANESWAR(Khordha )
		VS STATE OF ODISHA	VS	ICC/0002875/2023
131	CRLMC/0005563/2023	RANGHADHAR PADHAN	SAROJ KUMAR PADHY	BANKI /237 /2023
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
132	CRLMC/0005564/2023	RANGALATA GOCHHAYAT@BEHERA	RAKESH KUMAR ROUTRAY	GR/0000313/2023
		VS STATE OF ODISHA	VS	ADVA /38 /1999
133	CRLMC/0005565/2023	PRAVATI BEHERA	RAKESH KUMAR ROUTRAY	A.D.J.,PARALAKHEMUNDI(Gajapati )
		VS STATE OF ODISHA	VS	ST/0000066/2017
134	CRLMC/0005566/2023	BISWAKESAN SAHOO@JATIA	PRANAYANEE DASMOHAPATRA	JENAPUR /295 /2021
		VS STATE OF ODISHA	VS	J.M.F.C.,CHANDIKHOLE(Jajapur )
135	CRLMC/0005567/2023	PRIYADASINI MOHAPATRA	SAROJ KUMAR PADHY	CT/0001617/2021
		VS STATE OF ODISHA	VS	NISCHINTAKOILI /45 /2023
136	CRLMC/0005568/2023	DR.PRATABIDYA PARIDA	ASISH KUMAR RAY	J.M.F.C.,SALIPUR(Cuttack)
		VS STATE OF ODISHA	VS	GR/0000224/2023
		PRASANTA KUMAR ROUT	ASISH KUMAR RAY	NISCHINTAKOILI /45 /2023
		VS	VS	J.M.F.C.,SALIPUR(Cuttack)
				GR/0000224/2023
				TIRTOL /185 /2023
				J.M.F.C.(IV),CUTTACK(Cuttack)
				MISCA/0000120/2023
				MAHILA P.S.(BBSR) /162 /2021
				S.D.J.M.,BHUBANESWAR(Khordha )
				CT/0007048/2021
				BARI /105 /2017
				S.D.J.M.,JAJPUR(Jajapur )

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0005569/2023	STATE OF ODISHA PRABIR KUMAR DHAL VS	ASISH KUMAR RAY VS	GR/0000711/2017 BARI /102 /2017 S.D.J.M.,JAJPUR(Jajapur )
138	CRLMC/0005570/2023	STATE OF ODISHA GOURAHARI BEHERA@GOURANGA BEHERA VS	RAKESH KUMAR ROUTRAY VS	GR/0000686/2017 NISCHINTAKOILI /45 /2023 J.M.F.C.,SALIPUR(Cuttack)
139	CRLMC/0005571/2023	STATE OF ODISHA ASHOK KUMAR BEHERA VS	RAKESH KUMAR ROUTRAY VS	GR/0000224/2023 NISCHINTAKOILI /45 /2023 J.M.F.C.,SALIPUR(Cuttack)
140	CRLMC/0005572/2023	STATE OF ODISHA SAROJ KUMAR BEHERA VS	RAKESH KUMAR ROUTRAY VS	GR/0000224/2023 NISCHINTAKOILI /45 /2023 J.M.F.C.,SALIPUR(Cuttack)
141	CRLMP/0002603/2023	STATE OF ODISHA BISWARANJAN GHADAI VS	MD. G.MADANI VS	GR/0000224/2023 / /0 ( )
142	CRLMP/0002604/2023	THE D.I.G., BBSR GOKULANANDA PANIGRAHI VS	BASUDEV PUJARI VS	// BOLANGIR TOWN /324 /2023 ( )
143	CRLMP/0002605/2023	STATE OF ODISHA HIMANSU SEKHAR MISHRA VS	DEBA KUMAR RATH VS	// / /0 ( )
144	CRLMP/0002606/2023	STATE OF ODISHA SANTOSH SASMAL VS	PRATAP CHANDRA MISHRA VS	// GOSANINUAGAM /160 /2021 ( )
145	CRLMP/0002607/2023	STATE OF ODISHA DOLAMANI DASH VS	PRATAP CHANDRA MISHRA VS	// / /0 ( )
146	CRLMP/0002608/2023	STATE OF ODISHA KABITA SAHOO VS	BISWARANJAN MOHAPATRA VS	// / /0 ( )
147	CRLREV/0000701/2023	STATE OF ODISHA SIDHANT KUMAR BISWAL VS	SAROJ KUMAR PADHY VS	// MAHILA P.S. BUXIBAZAR /34 /2018 3RD ADJ,CUTTACK(Cuttack) ST/0000155/2019

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLREV/0000702/2023	MOHAN BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /477 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000088/2022
149	CRLREV/0000703/2023	GEETANJALI HARPAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KHAPRAKHOL /159 /2022 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) TR.P (CRL.)/0000038/2023
150	FAO/0000599/2023	GIRIJA SANKAR PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha ) Gia/0002421/2017
151	MACA/0001304/2023	SUKRU KANHAR VS TRILOCHAN KANHAR	AMIYA KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000275/2016
152	MACA/0001305/2023	BIJAY KUMAR SUPAKAR VS G. SUNITA DEVI	AMIYA KUMAR MOHANTY VS	// 3RD MACT,NAYAGARH(Nayagarh ) Mac/0000073/2012
153	MACA/0001306/2023	DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD.SOMANATH ROY VS JITENDRA KUMAR MOHANTY	SOMANATH ROY VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000107/2017
154	MACA/0001307/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS NIBASINI CHINIRA	SOMANATH ROY VS	// DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh ) Mac/0000018/2021
155	MACA/0001308/2023	ORIENTAL INSURANCE CO. LTD. VS SAMBARI KISHAN	SOMNATH ROY VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000099/2020
156	MACA/0001309/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS KUMARI DALAI	RIMJHIMBALA PATI VS	// III MACT,BHANJANAGAR(Ganjam) Mac/0000073/2018
157	MACA/0001310/2023	MINATI NATH VS SUNDARMANI NAYAK	DILLIP KUMAR MOHAPATRA VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghapur ) Mac/0000198/2009
158	MACA/0001311/2023	DIVL. MANAGER, IFFCO TOKIO G.I.CO. LTD. VS BHARATI SETHI	RIMJHIMBALA PATI VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000303/2017
159	MACA/0001312/2023	BIMALA BHUE	SAROJ KUMAR PADHY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	3rd M.A.C.T., CUTTACK(Cuttack)
160	MACA/0001313/2023	SHAIKH SIRAJ BIMALA BHUE	SAROJ KUMAR PADHY	Mac/0000434/2022 //
		VS	VS	3rd M.A.C.T., CUTTACK(Cuttack)
161	MSA/0000015/2023	SHAIKH SIRAJ PAWAN KUMAR AGARWAL	JAGAJIBAN PRADHAN	Mac/0000444/2022 //
		VS	VS	ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR(Khordha )
162	MSA/0000016/2023	M/S SAFARI RETREATS PVT. LTD PAWAN KUMAR AGARWAL	JAGAJIBAN PRADHAN	OREAT/0000092/2021 //
		VS	VS	ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR(Khordha )
163	MSA/0000017/2023	M/S. SAFARI RETREATS PVT. LTD. MADHU SETHI	PRINOY MOHANTY	OREAT/0000043/2021 //
		VS	VS	DY.COMNR. OF ENDOWMENTS,BBSR(Khordha )
164	RPFAM/0000453/2023	SRI GOPINATH MAHAPRABHU AND SRI SITARAM SWAMI RABINDRA NATH DAS	PRABIR KUMAR RAY	Fa/0000028/1981 //
		VS	VS	JUDGE FAMILY COURT,GANJAM(Ganjam)
165	RPFAM/0000454/2023	PRATIMA DAS SURYA NARAYAN MISHRA	PRADIPTA VARMA	Crp/0000074/2023 //
		VS	VS	JUDGE FAMILY COURT,KHURDA(Khordha )
166	RPFAM/0000455/2023	PREETI PUSHPAM MISHRA TRUSHNA RANI ROUT @ BEHERA	PRATAP CHANDRA MISHRA	Crp/0000148/2018 //
		VS	VS	JUDGE FAMILY COURT,KHURDA(Khordha )
167	RPFAM/0000456/2023	AJITABH BEHERA @ BUNTY BEHERA SUSHIL KUMAR JENA	DIBYAJYOTI SAHOO	Crp/0000301/2019 //
		VS	VS	JUDGE, FAMILY COURT, BHADRAK(Bhadrak )
168	RSA/0000584/2023	SEEMARANI JENA SASHIBHUSAN MOHANTY	AKSHAYA KUMAR MOHAPATRA	Crp/0000280/2021 //
		VS	VS	ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur )
169	RSA/0000585/2023	SIBA PRASAD MALLA JAGDISH BAG	BASUDEV PUJARI	RFA/0000055/2017 //
		VS	VS	A.D.J.,BOLANGIR(Balangir)
170	RSA/0000586/2023	KANDHA KHAMARI JAGDISH BAG	BASUDEV PUJARI	RFA/0000002/2016 //
		VS	VS	A.D.J.,BOLANGIR(Balangir)

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RSA/0000587/2023	KANDHA KHAMARI GOLAKH BIHARI PANDA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	RFA/0000003/2016 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapur )
172	WA/0003219/2023	ABHIMONYU ROUT VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	RFA/0000024/2015 // ()
173	WA/0003220/2023	STATE OF ODISHA VS NIHAR RANJAN SAHOO	BIPLAB MOHANTY,A.G.A VS	// () //
174	WA/0003221/2023	STATE OF ODISHA VS RASHMI RANJAN DAS	TARUN PATNAIK, A.S.C. VS	// () //
175	WA/0003222/2023	STATE OF ODISHA VS DEBENDRA NATH MISHRA	TARUN PATNAIK,A.S.C VS	// () //
176	WA/0003223/2023	STATE OF ODISHA VS REKHA NAYAK	TARUN PATNAIK, A.S.C. VS	// () //
177	WA/0003224/2023	STATE OF ODISHA VS RAM GOPAL PADHI	SURYA NARAYAN PATNAIK, A.G.A. VS	// () //
178	WA/0003225/2023	STATE OF ODISHA VS SHANTANU KUMAR SWAIN	TARUN PATNAIK, A.S.C. VS	// () //
179	WA/0003226/2023	STATE OF ODISHA VS ARUN KUMAR RAUTARAY	BIPLAB MOHANTY, A.G.A. VS	// () //
180	WA/0003227/2023	STATE OF ODISHA VS BIJAYA KUMAR NAYAK	BIPLAB MOHANTY,A.G.A VS	// () //
181	WA/0003228/2023	STATE OF ODISHA VS LAXMIDHAR BEHERA	BIPLAB MOHANTY,A.G.A VS	// () //



**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WA/0003229/2023	STATE OF ODISHA VS UJJAL KUMAR BEHERA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
183	WP(C)/0043114/2023	LAXMAN KUMAR PATEL VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
184	WP(C)/0043115/2023	LAXMAN MISHRA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
185	WP(C)/0043116/2023	GIRIJA SANKAR MOHANTY VS STATE OF ORISSA	JAGAJIBAN PRADHAN VS	// 0 //
186	WP(C)/0043117/2023	ANDHU SAHU VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
187	WP(C)/0043118/2023	SAILA BHOI VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
188	WP(C)/0043119/2023	MAMATA SAHOO VS SANTOSH KUMAR SAHOO	PARSURAM DAS VS	// 0 //
189	WP(C)/0043120/2023	RAJGANGPUR VIKASH PARISHAD, SUNDARGARH VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
190	WP(C)/0043121/2023	SUNITA MUND VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
191	WP(C)/0043122/2023	SABITRI BEHERA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
192	WP(C)/0043123/2023	LAXMIPRIYA NAYAK VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
193	WP(C)/0043124/2023	PRAKASH CHANDRA GIRI	MIHIR KANTA RATH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0043125/2023	MANAS RANJAN MISHRA	SIDHARTHA MISHRA	//
		VS	VS	0
		BRANCH MANAGER, HDFC BANK LTD., GANJAM		//
195	WP(C)/0043126/2023	BALARAM SAHOO	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0043127/2023	MANJULA SANDHA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0043128/2023	JAJATI KESHARI DASH	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0043129/2023	SANKARSAN DAS	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0043130/2023	MOTHER TERESA COLLEGE OF NURSING, JAJPUR	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT., H AND FW DEPT., BBSR		//
200	WP(C)/0043131/2023	NAYANA BARIK	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		THE AUTHORIZED OFFICER, CENTRAL BANK OF INDIA, CTC		//
201	WP(C)/0043132/2023	SARAT CHANDRA SATAPATHY	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0043133/2023	A.SURESH	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0043134/2023	ESPA SRIHARI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0043135/2023	BIBHUTI BHUSAN ACHARYA	SANJIB MOHANTY	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0043136/2023	STATE OF ODISHA AJAY KUMAR SWAIN VS	MANAS PATI VS	// // ()
206	WP(C)/0043137/2023	STATE OF ODISHA MURAD ALI KHAN VS	MD. GOLAM MADANI VS	// // ()
207	WP(C)/0043138/2023	STATE OF ODISHA DILIP KUMBHAR VS	MANAS PATI VS	// // ()
208	WP(C)/0043139/2023	STATE OF ODISHA GUJARI PADMANABHA VS	MANAS PATI VS	// // ()
209	WP(C)/0043140/2023	STATE OF ODISHA HAREKRISHNA KIRTANIYA VS	LALATENDU SAMAL VS	// // ()
210	WP(C)/0043141/2023	COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, SRIBATSHA MANDOI VS	INFORMATION AND PUBLIC RELATION DEPT., BBSR// SANTOSH KUMAR DASH VS	// // ()
211	WP(C)/0043142/2023	STATE OF ODISHA SK. MANGATA VS	SOUMYA MISHRA VS	// // ()
212	WP(C)/0043143/2023	STATE OF ODISHA GOLAP CHANDRA KAUSHIK VS	DURGA PRASAD PATTNAIK VS	// // ()
213	WP(C)/0043144/2023	STATE OF ODISHA HERALD MAN POWER AND PLACEMENT SERVICES, VS	<del>BHOMKAL, BBSR</del> VS	// // ()
214	WP(C)/0043145/2023	STATE OF ODISHA PRAKASH KUMAR PRADHAN VS	SANTOSH KUMAR DASH VS	// // ()
215	WP(C)/0043146/2023	STATE OF ODISHA SURENDRA BHOSAGAR VS	NIRANJAN PANDA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0043147/2023	SABYASACHI GURU VS GENERAL MANAGER, EAST COAST RAILWAY, BBSR	GOURI MOHAN RATH VS	// 0 //
217	WP(C)/0043148/2023	CHANDRA SEKHAR PATRI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
218	WP(C)/0043149/2023	NIHAR RANJAN BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
219	WP(C)/0043150/2023	RASHMITA RATH VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
220	WP(C)/0043151/2023	SUMITRA PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
221	WP(C)/0043152/2023	GITANJALI RATH VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
222	WP(C)/0043153/2023	PRAFULLA BEHERA @ PRAFULLA KUMBHAKAR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
223	WP(C)/0043154/2023	MINAKETAN BAL VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
224	WP(C)/0043155/2023	PRAFULLA BEHERA @ PRAFULLA KUMBHAKAR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
225	WP(C)/0043156/2023	PRAFULLA BEHERA @ PRAFULLA KUMBHAKAR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
226	WP(C)/0043157/2023	BALARAMA DAS VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
227	WP(C)/0043158/2023	JANA BHARA SAGAR	KRISHNA CHANDRA SAHU	//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
228	WP(C)/0043159/2023	STATE OF ODISHA SRIDHAR DAS	SAROJ KUMAR PADHY	//
		VS	VS	0
229	WP(C)/0043160/2023	STATE OF ODISHA MONALISA BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
230	WP(C)/0043161/2023	STATE OF ODISHA SANKARSAN BEHERA	SAIBRATA RATH	//
		VS	VS	0
231	WP(C)/0043162/2023	STATE OF ODISHA ASWINI KUMAR PANDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
232	WP(C)/0043163/2023	STATE OF ODISHA PRAMODINEE SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
233	WP(C)/0043164/2023	STATE OF ODISHA SUDARSHAN MAHAKUD	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
234	WP(C)/0043165/2023	THE MANAGING DIRECTOR, STATE HOUSING BOARD, BBSR SUNIL KUMAR BHAINSA	DEBASIS TRIPATHY	//
		VS	VS	0
235	WP(C)/0043166/2023	STATE OF ODISHA CHITRU GOUDA	MANOJ KUMAR PATI	//
		VS	VS	0
236	WP(C)/0043167/2023	STATE OF ODISHA RAMAKRUSHNA PANDA	SANJAYA KUMAR DAS	//
		VS	VS	0
237	WP(C)/0043168/2023	STATE OF ODISHA AKSHAYA KUMAR MOHANTY	SUBHASREE MOHANTY	//
		VS	VS	0
238	WP(C)/0043169/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	WP(C)/0043170/2023	STATE OF ODISHA CHITARANJAN DEHURI VS	RAMESH KUMAR SAHU VS	// // ()
240	WP(C)/0043171/2023	STATE OF ODISHA GANESH RAM NAYAK VS	SOUMYA MISHRA VS	// // ()
241	WP(C)/0043172/2023	STATE OF ODISHA MAHIMA TIDU VS	DURGESH NARAYAN RATH VS	// // ()
242	WP(C)/0043173/2023	STATE OF ODISHA SURUCHI MAHAKUR VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0043174/2023	UNION OF INDIA OMKAR NAYAK VS	SOUMYA MISHRA VS	// // ()
244	WP(C)/0043175/2023	STATE OF ODISHA PRADIP KUMAR PRADHAN VS	RAMA PRASAD DALAI VS	// // ()
245	WP(C)/0043176/2023	STATE OF ODISHA DRONA CHANDRA SABAR VS	DURGESH NARAYAN RATH VS	// // ()
246	WP(C)/0043177/2023	STATE OF ODISHA KAILASH CH. MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0043178/2023	STATE OF ODISHA MAHADEV SETHY VS	DURGESH NARAYAN RATH VS	// // ()
248	WP(C)/0043179/2023	STATE OF ODISHA DHANIMANI MARNDI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0043180/2023	STATE OF ODISHA BHIMASEN SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0043181/2023	LAXMIDHAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
251	WP(C)/0043182/2023	AJAY AGARWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
252	WP(C)/0043183/2023	ASHOK KUMAR SAURA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	WP(C)/0043184/2023	BHUBANESWAR BARIHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	WP(C)/0043185/2023	KISHORE CHANDRA NAYAK VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
255	WP(C)/0043186/2023	DILLIP KUMAR LENKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
256	WP(C)/0043187/2023	ARCHANA BHANJA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
257	WP(C)/0043188/2023	SUSANTA KUMAR DASH VS STATE OF ODISHA	BED PRAKASH DALAI VS	// 0 //
258	WP(C)/0043189/2023	RATNAKAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
259	WP(C)/0043190/2023	KISHORE KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	WP(C)/0043191/2023	UNION OF INDIA VS SARAT KUMAR MISHRA	DIPTI RANJAN BHOKTA VS	// 0 //
261	WP(C)/0043192/2023	SAROJINI TRIPATHY	KUNJA SUNDAR DAS	//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0043193/2023	UNION OF INDIA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		HRUSHIKESH DEHURY		//
263	WP(C)/0043194/2023	PRAMOD KUMAR CHOUDHURY	GYANENDRA CHAITANYA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0043195/2023	NAMITA PARIDA	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0043196/2023	UNION OF INDIA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		BHARAT CHANDRA NAYAK		//
266	WP(C)/0043197/2023	GEETANJALI DAS	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0043198/2023	RAGHUNATH PANI	GYANENDRA CHAITANYA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0043199/2023	PRAMODINI MALLICK	DIBYA CHARAN SWAIN	//
		VS	VS	0
		CEO (ELECTRICAL), TPCODL, BBSR		//
269	WP(C)/0043200/2023	ASHISH KAPOOR	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		THE SECY., ROURKELA DEVELOPMENT AUTHORITY, SUNDERGARH		//
270	WP(C)/0043201/2023	MANORAMA BISWAL	RANJIT RANJAN SAMANTA	//
		VS	VS	0
		CEO (ELECTRICAL), TPCODL, BBSR		//
271	WP(C)/0043202/2023	LOKAJANANI SAHANY	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0043203/2023	BHAGIRATHI BHANJA	UMA CHARAN MISHRA	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0043204/2023	COLLECTOR, KHURDA SATYA PRAKASH CHOUDHURY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
274	WP(C)/0043205/2023	NIRUPAMA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
275	WP(C)/0043206/2023	GOPABANDHU DAS VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
276	WP(C)/0043207/2023	PRASANTA MOHAPATRA VS THE BRANCH HEAD, PUNJAB NATIONAL BANK, BBSR	BISWA MOHAN PATTANAIAK 2 VS	// 0 //
277	WP(C)/0043208/2023	BANAKABIHARI BAI VS APPEAL COMMITTEE FOR SUBORDINATE COURTS, ORISSA HIGH COURT, CUTTACK	DAYANIDHI MISHRA VS	// 0 //
278	WP(C)/0043209/2023	PRATAP KISHORE GOUDA @ JUED VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
279	WP(C)/0043210/2023	ALEKH HARIJAN @ ALEKHA JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
280	WP(C)/0043211/2023	PADMABATI MOHARANA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
281	WP(C)/0043212/2023	JYOTI PRAKASH MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
282	WP(C)/0043213/2023	SANJAY KUMAR BHATI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
283	WP(C)/0043214/2023	PULIN CHANDRA NAIK VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0043215/2023	PRABODH KUMAR SAMANTARAY VS ODISHA CHIEF INFORMATION COMMISSION	JAJATI KESHARI KHUNTIA VS	// 0 //
285	WP(C)/0043216/2023	SAILENDRA SWAIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
286	WP(C)/0043217/2023	AKBAR ALI SAHA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
287	WP(C)/0043218/2023	JAYASMITA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
288	WP(C)/0043219/2023	DHARMANANDA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
289	WP(C)/0043220/2023	UMESH CHANDRA MALLICK VS SPL. SECY. TO GOVT., ORISSA CO-OP. DEPT.-CUM-ADMINISTRATOR, MARKFED, BBSR	SATYABRATA MOHANTY VS	// 0 //
290	WP(C)/0043221/2023	BASANT KUMAR MALLICK VS CHAIRMAN CUM M.D., ORISSA STATE ROAD TRANSPORT CORP., BBSR	SHASHI BHUSAN JENA VS	// 0 //
291	WP(C)/0043222/2023	HARIHAR PANDA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
292	WP(C)/0043223/2023	TRAILOKYA ROUT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
293	WP(C)/0043224/2023	KORA MADALA VS CHAIRMAN-CUM-MD, ODISHA HYDROPOWER CORPORATION, BBSR	SHASHI BHUSAN JENA VS	// 0 //
294	WP(C)/0043225/2023	SANTIPRAVA SATPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
295	WP(C)/0043226/2023	DILLIP KUMAR SAHOO	HARA PRASAD RATH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	WP(C)/0043227/2023	SAIBANI PRADHAN	LINGARAJ SARANGI	//
		VS	VS	()
		MEMBER, BOARD OF REVENUE, CAMP COURT, BBSR		//
297	WP(C)/0043228/2023	THE MANAGEMENT OF THE M.D./DIRECTOR, HOTEL CONRMOHABSRATH		//
		VS	VS	()
		THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR		//
298	WP(C)/0043229/2023	HIMANSU SEKHAR PRADHAN	LINGARAJ SARANGI	//
		VS	VS	()
		MEMBER BOARD OF REVENUE, CAMP COURT, BBSR		//
299	WP(C)/0043230/2023	SASMITA BHUYAN	LINGARAJ SARANGI	//
		VS	VS	()
		MEMBER BOARD OF REVENUE, BBSR		//
300	WP(C)/0043231/2023	ARCHANA BARIK	AJIT KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
301	WP(C)/0043232/2023	KISHOR CHANDRA MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
302	WP(C)/0043233/2023	RANJAN KUMAR NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
303	WP(C)/0043234/2023	SUDARSAN SAHANI	DIPTI RANJAN MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
304	WP(C)/0043235/2023	TAPAN MANDAL	PRAMOD KUMAR KWANR	//
		VS	VS	()
		AO CUM ASST. CONSERVATOR OF FORESTS, SAMBALPUR		//
305	WP(C)/0043236/2023	SUDHIR KUMAR SWAIN	MIHIR SEKHAR SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0015517/2023	JALANDAR CHHATRIA	BIKRAM CHANDRA GHADAI	SINAPALI /35 /2020
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0015518/2023	STATE OF ODISHA JAGADANANDA KHAMARI VS	HIMANSHU SEKHAR MISHRA VS	// PUINTALA /232 /2023 ()
308	ABLAPL/0015519/2023	STATE OF ODISHA CHINMAYEE PANDA VS	AJIT KUMAR SAHOO VS	// PAHALA /319 /2023 ()
309	ABLAPL/0015520/2023	STATE OF ODISHA ROOPAK KUMAR GHADEI VS	AJIT KUMAR SAHOO VS	// PAHALA /319 /2023 ()
310	ABLAPL/0015521/2023	STATE OF ODISHA SK. MEHRAJ ALI @ SHAIKH MEHRAJ ALLI VS	BISWABHUSAN DAS VS	// KUJANGA /416 /2023 ()
311	ABLAPL/0015522/2023	STATE OF ODISHA JEMA @ JEMAMANI BARIK VS	AJIT KUMAR SAHOO VS	// BHANDARIPOKHARI /435 /2023 ()
312	ABLAPL/0015523/2023	STATE OF ODISHA NOOR KHAN VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /228 /2020 ()
313	ABLAPL/0015524/2023	STATE OF ODISHA KHETRI BAG @ KHETI BAG VS	SURYAKANTA DWIBEDI VS	// TARBHA /237 /2022 ()
314	ABLAPL/0015525/2023	STATE OF ODISHA NABIN TANDI VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /273 /2023 ()
315	ABLAPL/0015526/2023	STATE OF ODISHA BHABASANKAR PRADHAN VS	BHAWANI SANKAR PANIGRAHI VS	// BHOGRAI /444 /2023 ()
316	ABLAPL/0015527/2023	STATE OF ODISHA ASHOK KUMAR MALIK VS	DIPTIREKHA NANDA VS	// PATTAMUNDAI /555 /2023 ()
317	ABLAPL/0015528/2023	STATE OF ODISHA ABHISEKH SETHY VS STATE OF ODISHA	AGASTI KANUNGO VS	// BHARATPUR PS /392 /2023 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	ABLAPL/0015529/2023	MANAS KUMAR NAIK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	MAHULPALI /163 /2023 () //
319	WPC(OAC)/0001426/2006	PRAHLAD KUMAR MISHRA VS GOVT. OF ORISSA	M/S. DURGESH NARAYAN RATH, S.N.RATH, P.K.ROUT, C.K.RAJGURU VS	 () //
320	WPC(OAC)/0002227/1996	KAMALAKANTA MOHANTY VS STATE OF ODISHA	M/S. G.C.JENA, A.DE0, S.JENA VS	 () //

# ORISSA HIGH COURT

MISC CASES FILED on :30/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	61/2023 MSA/15/2023	PAWAN KUMAR AGARWAL-MP	JAGAJIBAN PRADHAN
2	62/2023 MSA/16/2023	PAWAN KUMAR AGARWAL-MP	JAGAJIBAN PRADHAN
3	63/2023 MSA/17/2023	MADHU SETHI-MP	PRNOY MOHANTY
4	64/2023 MSA/17/2023	MADHU SETHI-MP	PRNOY MOHANTY
5	65/2023 MSA/17/2023	MADHU SETHI-MP	PRNOY MOHANTY
6	373/2023 SA/253/1998	GULIP-MP	M/S.P.R.BARIK
7	374/2023 SA/253/1998	GULIP-MP	M/S.P.R.BARIK
8	375/2023 SA/253/1998	GULIP-MP	M/S.P.R.BARIK
9	433/2023 CMAPL/889/2023	SUSAMA PATEL-MP	ADV
10	434/2023 CMAPL/890/2023	P. HEMANT KUMAR-MP	ADV.
11	564/2023 RPFAM/453/2023	RABINDRA NATH DAS-MP	PRABIR KUMAR RAY
12	565/2023 RPFAM/454/2023	SURYA NARAYAN MISHRA-MP	PRADIPTA VARMA
13	566/2023 RPFAM/455/2023	TRUSHNA RANI ROUT @ BEHERA-MP	PRATAP CHANDRA MISHRA
14	567/2023 RPFAM/456/2023	SUSHIL KUMAR JENA-MP	DIBYAJYOTI SAHOO
15	568/2023 RPFAM/456/2023	SUSHIL KUMAR JENA-MP	DIBYAJYOTI SAHOO
16	972/2023 CRLREV/391/2023	PRAVANJAN SWAIN-MP	UMESH KUMAR LENKA
17	973/2023 CRLREV/701/2023	SIDHANT KUMAR BISWAL-MP	SAROJ KUMAR PADHY
18	974/2023 CRLREV/703/2023	GEETANJALI HARPAL-MP	SAROJ KUMAR PADHY
19	1078/2023 FAO/599/2023	GIRIJA SANKAR PARIDA-MP	DURGESH NARAYAN RATH
20	1552/2023 RSA/584/2023	SASHIBHUSAN MOHANTY-MP	AKSHAYA KUMAR MOHAPATRA
21	1579/2023 CMP/1642/2023	SANTOSH RANJAN DALAL-MP	ASHOK KUMAR ROUT
22	1580/2023 CMP/1643/2023	MAMATA PANDA-MP	MIHIR KANTA RATH
23	1581/2023 CMP/1644/2023	SUDHANSUBALA TRIPATHY-MP	SAROJ KUMAR PADHY
24	2277/2023 MACA/1304/2023	SUKRU KANHAR-MP	AMIYA KUMAR MOHANTY
25	2278/2023 MACA/1304/2023	SUKRU KANHAR-MP	AMIYA KUMAR MOHANTY
26	2279/2023	BIJAY KUMAR SUPAKAR-MP	AMIYA KUMAR MOHANTY

27	MACA/1305/2023 2280/2023	BIJAY KUMAR SUPAKAR-MP	AMIYA KUMAR MOHANTY
28	MACA/1305/2023 2281/2023	DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	SOMANATH ROY
29	MACA/1306/2023 2282/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	SOMANATH ROY
30	MACA/1307/2023 2283/2023	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
31	MACA/1308/2023 2284/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
32	MACA/1309/2023 2285/2023	MINATI NATH-MP	DILLIP KUMAR MOHAPATRA
33	MACA/1310/2023 2286/2023	MINATI NATH-MP	DILLIP KUMAR MOHAPATRA
34	MACA/1310/2023 2287/2023	DIVL. MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	RIMJHIMBALA PATI
35	MACA/1311/2023 2867/2023	SARAT MALIK-MP	
36	ABLAPL/12172/2019 2868/2023	UTTAM BAGARTI-MP	SURYAKANTA DWIBEDI
37	ABLAPL/9993/2023 2869/2023	RANJIT MANTRY-MP	SUDEEP KUMAR SARANGI
38	ABLAPL/10541/2023 3190/2023	DIGAMBAR MAJHI-MP	RAKESH KUMAR ROUTRAY
39	CRLA/1416/2023 3191/2023	M.SOMESH PATRA-MP	DAYANANDA MOHAPATRA
40	CRLA/1417/2023 3192/2023	M.SOMESH PATRA-MP	DAYANANDA MOHAPATRA
41	CRLA/1417/2023 3193/2023	R.LOKONATH PATRA-MP	DAYANANDA MOHAPATRA
42	CRLA/1418/2023 3194/2023	R.LOKONATH PATRA-MP	DAYANANDA MOHAPATRA
43	CRLA/1418/2023 3195/2023	R.BHASKAR PATRA-MP	DAYANANDA MOHAPATRA
44	CRLA/1419/2023 3196/2023	R.BHASKAR PATRA-MP	DAYANANDA MOHAPATRA
45	CRLA/1419/2023 3197/2023	K.BAIRI PATRA-MP	DAYANANDA MOHAPATRA
46	CRLA/1420/2023 3198/2023	K.BAIRI PATRA-MP	DAYANANDA MOHAPATRA
47	CRLA/1420/2023 3749/2023	NIKASH@LIKASH KUMAR MALIK-MP	RAJKUMAR SUTAR
48	CRLMC/5555/2023 3750/2023	S.RAMESH KUMAR-MP	TAPASWINI SAHU
49	CRLMC/5556/2023 3751/2023	JAGAT JIBAN PRASAD-MP	GOURI MOHAN RATH
50	CRLMC/5557/2023 3752/2023	KAILASH CHANDRA BEHERA-MP	PRAMOD KUMAR MISHRA
51	CRLMC/5558/2023 3753/2023	BALAI KUMAR SHARMA-MP	LINGARAJ SARANGI
52	CRLMC/5559/2023 3754/2023	DR.PRATABIDYA PARIDA-MP	SAROJ KUMAR PADHY
53	CRLMC/5560/2023 3755/2023	SABYA SACHI PANDA@SARAT-MP	AVIJIT PATNAIK
54	CRLMC/5562/2023 3756/2023	RANGALATA GOCHHAYAT@BEHERA-MP	RAKESH KUMAR ROUTRAY
55	CRLMC/5564/2023 3757/2023	RANGALATA GOCHHAYAT@BEHERA-MP	RAKESH KUMAR ROUTRAY
56	CRLMC/5564/2023 3758/2023	RANGHADHAR PADHAN-MP	SAROJ KUMAR PADHY
57	CRLMC/5563/2023 3759/2023	PRAVATI BEHERA-MP	RAKESH KUMAR ROUTRAY
	CRLMC/5565/2023		

58	3760/2023 CRLMC/5565/2023	PRAVATI BEHERA-MP	RAKESH KUMAR ROUTRAY
59	3761/2023 CRLMC/5566/2023	BISWAKESAN SAHOO@JATIA-MP	PRANAYANEE DASMOHAPATRA
60	3762/2023 CRLMC/5567/2023	DR.PRATABIDYA PARIDA-MP	SAROJ KUMAR PADHY
61	3763/2023 CRLMC/5570/2023	GOURAHARI BEHERA@GOURANGA BEHERA-MP	RAKESH KUMAR ROUTRAY
62	3764/2023 CRLMC/5571/2023	ASHOK KUMAR BEHERA-MP	RAKESH KUMAR ROUTRAY
63	3765/2023 CRLMC/5570/2023	GOURAHARI BEHERA@GOURANGA BEHERA-MP	RAKESH KUMAR ROUTRAY
64	3766/2023 CRLMC/5571/2023	ASHOK KUMAR BEHERA-MP	RAKESH KUMAR ROUTRAY
65	3767/2023 CRLMC/5572/2023	SAROJ KUMAR BEHERA-MP	RAKESH KUMAR ROUTRAY
66	3768/2023 CRLMC/5572/2023	SAROJ KUMAR BEHERA-MP	RAKESH KUMAR ROUTRAY
67	9236/2023 WA/3219/2023	ABHIMONYU ROUT-MP	NRUSINGH CHARAN ROUT
68	9237/2023 WA/3219/2023	ABHIMONYU ROUT-MP	NRUSINGH CHARAN ROUT
69	9238/2023 WA/3220/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
70	9239/2023 WA/3220/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
71	9240/2023 WA/3220/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
72	9241/2023 WA/2850/2023	SANTANU PADHAN-MP	SAIBRATA RATH
73	9242/2023 WA/3222/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
74	9243/2023 WA/3222/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
75	9244/2023 WA/3221/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
76	9245/2023 WA/3222/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
77	9246/2023 WA/3221/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
78	9247/2023 WA/3221/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
79	9248/2023 WA/3223/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
80	9249/2023 WA/3223/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
81	9250/2023 WA/3223/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
82	9251/2023 WA/3224/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
83	9252/2023 WA/3224/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
84	9253/2023 WA/3224/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
85	9254/2023 WA/3225/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
86	9255/2023 WA/3225/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
87	9256/2023 WA/3225/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
88	9257/2023 WA/3226/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
89	9258/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.



90	WA/3226/2023 9259/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
91	WA/3227/2023 9260/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
92	WA/3227/2023 9261/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
93	WA/3227/2023 9262/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
94	WA/3228/2023 9263/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
95	WA/3228/2023 9264/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
96	WA/3228/2023 9265/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
97	WA/3229/2023 9266/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
98	WA/3229/2023 9267/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
99	WA/3229/2023 20567/2023	ANDHU SAHU-MP	JYOTI PATNAIK
100	WP(C)/43117/2023 20568/2023	SAILA BHOI-MP	JYOTI PATNAIK
101	WP(C)/43118/2023 20569/2023	MAITREE SANSAD-MP	M/S.AJOYA MOHANTY
102	WP(C)/16562/2016 20570/2023	MAMATA SAHOO-MP	PARSURAM DAS
103	WP(C)/43119/2023 20571/2023	RAJGANGPUR VIKASH PARISHAD, SUNDARGARH-MP	PRABHU PRASANNA BEHERA
104	WP(C)/43120/2023 20572/2023	PRAKASH CHANDRA GIRI-MP	MIHIR KANTA RATH
105	WP(C)/43124/2023 20573/2023	MANAS RANJAN MISHRA-MP	SIDHARTHA MISHRA
106	WP(C)/43125/2023 20575/2023	ROURKELA WHOLESale-MP	
107	WP(C)/5897/2011 20576/2023	JAJATI KESHARI DASH-MP	SANJIB MOHANTY
108	WP(C)/43128/2023 20577/2023	MANORANJAN DAS-MP	M/S.SHASHI BH.JENA
109	WP(C)/24524/2013 20578/2023	MURAD ALI KHAN-MP	MD. GOLAM MADANI
110	WP(C)/43137/2023 20579/2023	GOLAP CHANDRA KAUSHIK-MP	DURGA PRASAD PATTNAIK
111	WP(C)/43143/2023 20580/2023	PRAKASH KUMAR PRADHAN-MP	SANTOSH KUMAR DASH
112	WP(C)/43145/2023 20581/2023	SURENDRA BHOSAGAR-MP	NIRANJAN PANDA
113	WP(C)/43146/2023 20582/2023	SABYASACHI GURU-MP	GOURI MOHAN RATH
114	WP(C)/43147/2023 20583/2023	PRAFULLA BEHERA @ PRAFULLA KUMBHAKAR-MP	PRAFULLA KUMAR KAR
115	WP(C)/43153/2023 20584/2023	PRAFULLA BEHERA @ PRAFULLA KUMBHAKAR-MP	PRAFULLA KUMAR KAR
116	WP(C)/43155/2023 20585/2023	PRAFULLA BEHERA @ PRAFULLA KUMBHAKAR-MP	PRAFULLA KUMAR KAR
117	WP(C)/43156/2023 20586/2023	JANA BHARA SAGAR-MP	KRISHNA CHANDRA SAHU
118	WP(C)/43158/2023 20587/2023	SUDARSHAN MAHAKUD-MP	SUBHENDU KUMAR NAYAK
119	WP(C)/43164/2023 20588/2023	CHITRU GOUDA-MP	MANOJ KUMAR PATI
120	WP(C)/43166/2023 20589/2023	AKSHAYA KUMAR MOHANTY-MP	SUBHASREE MOHANTY
	WP(C)/43168/2023		

121	20590/2023 WP(C)/43182/2023	AJAY AGARWAL-MP	DEVASHIS PANDA
122	20591/2023 WP(C)/43187/2023	ARCHANA BHANJA-MP	MANOJ KUMAR PATI
123	20592/2023 WP(C)/4786/2017	BIKRAM KESHARI MANGARAJ-MP	M/S.CHANDRAKANTA PRADHAN
124	20593/2023 WP(C)/43192/2023	SAROJINI TRIPATHY-MP	KUNJA SUNDAR DAS
125	20594/2023 WP(C)/43200/2023	ASHISH KAPOOR-MP	BHASKAR CHANDRA PANDA
126	20595/2023 WP(C)/43206/2023	GOPABANDHU DAS-MP	UMA CHARAN MISHRA
127	20596/2023 WP(C)/43212/2023	JYOTI PRAKASH MOHANTY-MP	BANSHIDHAR SATAPATHY
128	20597/2023 WP(C)/43220/2023	UMESH CHANDRA MALLICK-MP	SATYABRATA MOHANTY
129	20598/2023 WP(C)/43228/2023	THE MANAGEMENT OF THE M.D./DIRECTOR, HOTEL MAHARAJA	KUNJ BIHARIRATH
130	20599/2023 WP(C)/43232/2023	KISHOR CHANDRA MISHRA-MP	SHASHI BHUSAN JENA
131	20600/2023 WP(C)/43233/2023	RANJAN KUMAR NAYAK-MP	SHASHI BHUSAN JENA